

Shri T. T. Krishnamachari: The final allocation for 1952 has not been determined, because it goes on quarterly. For the second half, we have not yet reached the stage of finality. The matter is under negotiation.

Shri B. R. Bhagat: May I know whether the Government of India has made a further submission to the International Materials Conference in regard to the allocation of newsprint?

Shri T. T. Krishnamachari: I am afraid I do not have the complete details before me. But I believe the present position of newsprint is such that we need no help from the International Materials Conference.

Shri B. R. Bhagat: May I know whether in view of what is stated that no allocation has been made by the International Materials Conference, any submission for the allocation was made and the same has been rejected by the Conference?

Shri T. T. Krishnamachari: The position is that in regard to commodities which are available, nobody goes to the International Materials Conference for allocation. I am speaking subject to correction, when I say that zinc has come out of the list of commodities, because the supply position of zinc has improved. Newsprint being fairly freely available, there is no question of allocation.

Shri Dabhi: May I know the commodities, whose distribution is internationally controlled?

Shri T. T. Krishnamachari: The commodities are eight in number, namely, copper, zinc, sulphur, tungsten, molybdenum, nickel, cobalt.....

HOUSES FOR DISPLACED PERSONS

*881. **Dr. M. M. Das:** Will the Minister of Rehabilitation be pleased to state:

(a) the total number of houses built in Delhi for displaced persons and the total expenditure for their construction up-to-date;

(b) the number of such houses sold up-to-date and the amount realised therefrom;

(c) the number of houses let on rent to displaced persons and the amount realised monthly as rent;

(d) the number of houses lying vacant; and

(e) the number of houses for the construction of which schemes have been drawn up?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 22,269 houses and tenements were constructed in Delhi upto 31-3-1952. The total expenditure in Delhi on construction upto 31-3-1952 is estimated at Rs. 9.90 crores, which includes houses, tenements and shops, as well as acquisition and development.

(b) 3,017. Rs. 1.05 crores has been realised therefrom.

(c) 15,081. Their present monthly rent demand is Rs. 2.30 lakhs. Realisations, however, vary from month to month.

(d) None. But 4,171 newly built were in the process of first allotment on 1-4-1952.

(e) Schemes have been drawn up for the construction of 6,626 houses and tenements. The proposed construction during 1952-53 is likely to total 10,000.

Dr. M. M. Das: What are the factors that are taken into consideration in determining the monthly rents or the sale prices of these houses?

Shri A. P. Jain: In determining the monthly rent, the factors are (a) the investment, and (b) the economic rent; in regard to the latter, it is the actual cost incurred.

Dr. M. M. Das: May I know the percentage of interest charged on the monthly investment?

Shri A. P. Jain: 3.5 per cent. as interest, 1.5 per cent. as cost of maintenance, and 1 per cent. for cost of collection etc.

Dr. M. M. Das: May I know whether the sale price or rent for the same type of houses situated in Delhi city and outside Delhi city is the same?

Shri A. P. Jain: I have just mentioned that the economic rent is also taken into consideration in fixing the rents, and therefore a tenement which is situated in a more populated locality carries a higher rent than another tenement of a similar nature situated in a less populated locality.

Mr. Speaker: I may suggest to the hon. Members that questions need not be put on what is general knowledge. If they want any special information from the hon. the Minister, then only questions can be put. Otherwise, we would unnecessarily be taking the time of the House.

श्री एम० एल० द्विवेदी : क्या माननीय मंत्री महोदय बतलायेंगे कि बिस्थापितों

को जो मकान सरकार ने दिये हैं उन में से कुछ ऐसे लोग भी हैं जो किराये पर दूसरों को मकान लगाये हुये हैं और ज्यादा किराया बसूल करते हैं ?

श्री ए० पी० जैन : जी हां, बहुत काफी ऐसे आदमी हैं जिन्होंने इस तरह मकान को किराये पर लिया और दूसरों को किराये पर उठा दिया। इस चीज से मुझ को भी शुरू में परेशानी पैदा हुई और मैं ने एक नोटीफिकेशन जारी किया कि वह लोग जिन्होंने हम से मकान किराये पर लिया है और दूसरों को उठा दिया है वह खुद इस बात की इतिला हम को दे दें और अगर उन के पास एक से ज्यादा मकान है तो उन को इस बात का मौका दिया जायेगा कि वे अपनी जरूरत के लिये जो मकान चाहें रख लें। लेकिन इस का नतीजा कुछ अच्छा नहीं निकला। लोगों ने इस की इतिला नहीं दी। इस के बाद हम ने दूसरा नोटीफिकेशन जारी किया कि जो लोग उस मकान में बैठे हुए हैं यानी जिन को किराये पर उठा दिया गया है अगर वह इतिला देंगे तो उन से बराहारास्त हम ताल्लुक कायम कर देंगे और यह बीच के जो आदमी हैं उन को हटा देंगे या जो आदमी हम को इस बात की इतिला देंगे कि मकान को दूसरों को किराये पर उठा दिया है या मकान को बन्द कर के चले गये हैं या इस्तेमाल नहीं कर रहे हैं तो उन शरायत के मुताबिक जिन के मुताबिक उन को मकान दिये गये थे उन को उठा दिया जायगा।

DISPLACED PERSONS IN ANDAMANS

*882. **Shri S. C. Samanta:** Will the Minister of Rehabilitation be pleased to state:

(a) whether any fresh batch of displaced persons has been sent to the Andaman Islands;

(b) the total number of displaced persons settled there up to the 31st March, 1952;

(c) how many have come back up to 31st March, 1952;

(d) what new facilities have been made available to the displaced persons up to date; and

(e) whether any fresh batch will be sent there in the near future?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) 389 families.

(c) 48 families.

(d) No new facilities have been offered.

(e) The West Bengal Government intend to send 125 families to the Andamans this year.

Shri S. C. Samanta: May I know, Sir, whether any loan or grant from the Rehabilitation Finance Administration has been given to displaced persons there?

Shri A. P. Jain: Sir, I have no definite knowledge, but I presume that no advances have been made from the Rehabilitation Finance Administration. Families who are selected for the islands are either sent for urban rehabilitation or for rural rehabilitation. Each of these families is granted a loan and our general policy is that the person who has received one loan will not receive a second loan.

Shri S. C. Samanta: Is it a fact that loans have been asked for establishing colonies there?

Shri A. P. Jain: I have no knowledge, Sir. In fact, the Rehabilitation Finance Administration is not under my Ministry.

Shri S. C. Samanta: May I know, Sir, if the census figure taken in 1951 there and the figure already given by the hon. Minister differ?

Shri A. P. Jain: I would like to have notice, Sir.

Shri A. C. Guha: May I know if the general development plan for the Andamans will be adjusted with the rehabilitation programme also?

Shri A. P. Jain: Of course.

Shri A. C. Guha: May I know what is the programme for the rehabilitation of refugees in these islands?

Shri A. P. Jain: Sir, in fact, a number of plans have been drawn up and they have to be varied from time to time. Now it is proposed that on the land which is reclaimed from forests, refugees will be rehabilitated. A certain